

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**

ORIGINAL APPLICATION No. 28/2022/EZ

Rabeya Tabbasum Applicant

vrs

Union of India and others.....RESPONDENTS

Tanmay Mishra

ADVOCATE FOR THE RESPONDENT NO.10

Tanmay Mishra,

At- Laxman Nivas,

Hindol Kothi Chaka, Tulasipur,

Cuttack, Odisha

Mob- 9937169503, 9437878219

Email- tanmay@mishralegal.com

Debasprasad Beal
**Executive Officer
Kendrapara Municipality**

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 28/2022/EZ

Rabeya Tabbasum Applicant

vrs

Union of India and others.....RESPONDENTS

INDEX

Sl. No.	Description of Documents	Pages
1	<u>AFFIDAVIT</u>	1-3
2	<u>ANNEXURE-A/10</u> Copy of the extract of the case status from the Hon'ble Supreme Court's website	- 4 -

Delbepnared Bal
Executive Officer
Kendrapara Municipality

Kolkata

By the Respondent No.10 through

Date - 28.8.2022

S. Das
Advocate



- 1 -
**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**

ORIGINAL APPLICATION NO. 28/2022/EZ

Rabeya Tabbasum Applicant

vrs

Union of India and others.....RESPONDENTS

AFFIDAVIT FILED ON BEHALF OF THE RESPONDENT NO.10

I, Deba Prasad Bal, aged about 47 years, S/o- Pramod Kumar Bal, Executive Officer, Kendrapara Municipality, At/Po/Dist- Kendrapara, Pin- 754211 do here by solemnly affirm and state as follows:-

1. That I am the authorized representative of the Respondent No.10 in this case and am competent and authorized to swear this affidavit.
2. That this Hon'ble Tribunal vide its order dtd.13.07.2022 has directed the Opp.party No.10 to pay Environment

Deba Prasad Bal
**Executive Officer
Kendrapara Municipality**

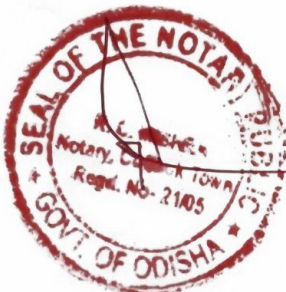


Compensation at the rate of 1 lakh per month with effect from 01.04.2022 which shall be deposited with the State Pollution Control Board, Odisha on the 1st of every month. So far as the past violations are concerned, the committee in its inspection report has determined compensation from 01.04.2020 till 31.03.2022 to be Rs.24,00,000/- up to the last month before this inspection and the present respondent has been further directed to deposit the amount with the State Pollution Control Board, Odisha within one month and file affidavit of compliance by the next date of listing.

3. That the Respondent No.10 has filed an appeal before the Hon'ble Supreme Court of India bearing Diary No.26363 of 2022 challenging the order dtd.13.07.2022. The appeal has been filed on 24.08.2022. Copy of the extract of the case status from the Hon'ble Supreme Court's website is being filed herein as **ANNEXURE- A/10.**

S. Day
Adv

4. That the Respondent No.10 craves liberty to file further affidavit, if required.



Subaprasad Mal
**Executive Officer
Kendrapara Municipality**

5. That the facts stated above are true to the best of my knowledge, information and based on records, which I believe to be true

Identify by



S. Das
Advocate

Debu Prasad Bal
Executive Officer
Kendrapara Municipality
Deponent

Certificate

That due to non-availability of cartridge paper this petition has been typed in this thick paper.

Cuttack
~~Kendrapara~~

Date : 28.8.2022

S. Das
Advocate

Solemnly affirm on oath by the Deponent
at Cuttack on 28.8.22 being identified
by S. Das
Advocate/Assistant Clerk/ASO, AD'S office/Notary
Personally, that the facts stated above are
true to the best of his/her knowledge.

RAMA CHANDRA MISHRA, NOTARY
CUTTACK TOWN, Regd. No-21/05



.0

SUPREME COURT OF INDIA (/)

॥ यतो धर्मस्ततो जयः ॥

- 4 -
ANNEXURE - A/10<https://play.google.com/store/apps/details?id=com.nic.sciapp><https://apps.apple.com/in/app/supreme-court-of-india/id1523266644>

Get Your App

Case information (click here)

Diary Number	Case Number	Party Name	AOR	Court / Tribunal	Free Text
	7102		captcha*		
Diary No.	Year				
26363	2022	Submit			
Diary No.- 26363 - 2022 KENDRAPARA MUNICIPALITY vs. UNION OF INDIA					
Case Details					
Diary No.	26363/2022 Filed on 24-08-2022 10:58 AM				
Cases under Defect List valid for 90 Days					
Case No.	C.A. No.				
Petitioner(s)	1 KENDRAPARA MUNICIPALITY REP. BY COMMISSIONER AT BALAGANDI BAZAR MAIN ROAD, KENDRAPARA ,KENDRAPARA * ORISSA				
Respondent(s)	1 UNION OF INDIA THROUGH THE SECRETARY RIVER DEVELOPMENT AND GANGA REJUVENATION, AT E-GOV CELL, 6TH FLOOR CABIN, SHRAM SHAKTI BHWAN, RAFI MARG, NEW DELHI ,NEW DELHI , DELHI				
Pet. Advocate(s)	SHIBASHISH MISRA				
Resp. Advocate(s)					
Earlier Court Details					
Interlocutory Application / Documents					
Court Fees					
Defects					
Mention Memo					
Restoration Details					
Caveat					

Correspondence
The Registrar,
Supreme Court of India
Tilak Marg, New Delhi-110001
e-mail :
supremecourt[at]nic[dot]in
Contact Details - 011-
23116400, 23116401,
23116402, 23116403

Assets of Judges
(/assets-judges)
Constitution
(/constitution)
Former Chief Justices
(/former-chief-justices)
Former Justices
(/former-justices)
History (/history)
Jurisdiction
(/jurisdiction)

Amenities (/amenities)
Officers / Officials
(/officers-officials)
Officers Servant Rules
(/officers-servant-rules-
1961)
Organizational Structure
(/organizational-
structure)
Pay Scales (/payscales)
Telephone Directory
(/telephone-directory)

Accounts (/principal-
accounts-office)
GSICC (/gsicc)
Grievance Management
(/grievance)
publication
(/publication)
Practice And Procedure
(/practice-and-
procedure)
SC Rules - 1966
(/supreme-court-rules-
1966)

Disclaimer (/disclaimer)
Employee Corner
(https://registry.sci.gov.in/our_po-
Forms (/forms)
Guidelines & Orders
(/guidelines-orders)
India Code
(http://indiacode.nic.in/)
WebCast
(https://webcast.gov.in/scindia)
Senior Advocates
Designation
(/senior_advocates_designation)

<https://main.sci.gov.in/case-status>

True copy
attested
S. Day
Adv

Debasprasad Bal
Executive Officer
Kendrapara Municipality